

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 223/6

Dated 19.08.2020

Perused the letter No. 51 dated 18.08.2020 of Sri Fatik Chandra Mondal, Civil Judge (Sr. Divn), Arambagh, Hooghly. Sri Mondal has intimated this end that he will not be able to attend his duties on 28.08.2020 due to medical urgency of her daughter.

In this circumstances, Sri Suratheswar Mondal, Additional District & Sessions Judge, 2nd Court, Arambagh, Hooghly shall remain in charge of Civil Judge (Sr. Divn) at Arambagh Sub-Division in place of Sri Fatik Chandra Mondal. This office Order No. 219 dated 13.08.2020 is modified to this extent only.

Inform all concerned.

Arunpan Maiti
District Judge-in-Charge,
Hooghly
19.08.2020

Memo No. 1288(2)/1-W Dated 19.08.2020

Copy forwarded for information and taking necessary action to :-

1. Additional District & Sessions Judge, 2nd Court, Arambagh, Hooghly
2. Civil Judge (Sr. Divn), Arambagh, Hooghly

Arunpan Maiti
District Judge-in-Charge,
Hooghly
19.08.2020